NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 01/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIO, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/7/2016

NAME OF THE PETITIONER(S)

: H. Ramesh

NAME OF THE RESPONDENT(S)

: M/s AUM Consultancy Pvt Ltd & 4 Ors

UNDER SECTION

: 210,213,241,242,243

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

CIBI VISHNN (For) BANDBER KumAR Coursel for R2 & R3

Rajarelhan VK

(Prong Counsel for Adv. K. Sumathi

ORDER

Shri Sandeep Kumar, counsel for petitioner present. Shri Rajasekhar V.K., proxy counsel representing counsel for R2 & R3 present and sought time for filing sur rejoinder. Time extended at request. Put up on 21.02.2017 at 10.30

A.M.

(Ch. Md. Sharief Tariq Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)